

W.P.(C) No. 15395 of 2015

17.03.2016 heard Mr. P.K. Rath, learned Amicus Curiae, Mr. S.P. Mishra, learned Advocate General, Mr. Sisir Das, learned Sr. Standing Counsel for the School and Mass Education Department and Mr. M.K. Mallick, Nodal Officer, School and Mass Education Department.

An additional affidavit of the State Project Director, OPEPA, Odisha has been filed in Court today, which is taken on record. The said affidavit does not give all the details which have been required by the Court.

Mr. S.P. Mishra, learned Advocate General has stated that detail affidavit giving the exact time frame for providing various facilities in the schools including appointment of teachers, shall be given by the next date. The Government shall also provide details with regard to the class of teachers, i.e. regular teachers, Sikshya Sahayak and Gana Sikshyaka, who are working in the Government Primary Schools. Details with regard to students, who are enrolled as well as the number of children in the age group 6-14 shall be provided by the next date. The Government shall also provide in detail the number of schools, which have permanent buildings and the number of schools, which do not have permanent buildings and what steps have been taken by the Government for providing permanent building in the said schools with adequate classrooms.

The affidavit shall be filed by a competent Officer of the Government Department by the next date.

List it on 04.04.2016. The matter shall be taken up at 2.00 P.M.

(VINEET SARAN)

CHIEF JUSTICE

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(Dr. B.R. SARANGI)

JUDGE